

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-512
IB-650/ND/2023

IN THE MATTER OF:

Bank of Maharashtra

Vs.

Neelamani Jain

.....Applicant

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 22.03.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Utkarsh Dwivedi, Adv.

For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **06.05.2024**.

Sd/-
(Court Officer)